

Revised Claim List of**B. D. Motors Limited, in CIRP (CD)**

(CIN: U34103WB2009PLC133634)

41A, AJC Bose Road, 1st Floor, Room No. 115, Kolkata-700017**Details of Claims after revision of Claim List on 21st June 2020 (after formation of CoC)**

Sl. No.	Name of the Creditors & Address	Amount Claimed by the Creditors	Amount Provisionally Admitted	Voting Percentage	Remarks
		(Rs.)	(Rs.)		
A. Financial Creditors					
1.	State Bank of India Assets Management Branch II, 1 st Floor, Jeevan Deep Building, 1, Middleton Street, Kolkata-700071	46,96,00,000	46,96,00,000	98.10%	Secured By mortgage of fixed assets of CD
2.	Monotrone Leasing Private Limited "Oriental House" 6C, Elgin Road Kolkata-700020	33,62,500	31,87,500	00.67%	Unsecured
3.	Patangi Trade & Holdings Pvt.Ltd. , New Town Square, Suite No. 6C2, Spencer Building, Chinar Park, Rajarhat, Kolkata - 7000136	59,12,279	59,12,279	1.23%	Unsecured
	Total	47,88,74,779	47,86,99,779	100.00	

B. Operational Creditors					
1.	Employees' State Insurance Corporation, 5/1 Grant Lane, Kolkata-700012 Email: rd-westbengal@e-sic.nic.in *Refer Note 3 below	4,02,169	4,02,169		Unsecured
Note 1.	The Books of account of the CD is not available; hence the claims could not be verified from the books. Claims submitted by the Claimants have been admitted provisionally subject to verification.				
2.	As per the Public Announcement the last date of submission of claim was 30 th March, 2020. However, due to Covid-19 induced nationwide lockdown from 25 th March 2020 to 31 st May 2020 the last date of submission of claim has been considered to have been extended to 6 th June 2020 by excluding the intervening lockdown period.				
3.	Claim from Employees' State Insurance Corporation has been received on 8 th June 2020 only and included under Operational Creditor. The claim has been admitted provisionally subject to verification.				
4.	Claim of Patangi Trade & Holdings Pvt. Ltd. was received on 19 th /21 st June 2020 i.e. after the formation of CoC. Pursuant to Clause 12(3) of IBBI(Insolvency Resolution Process for Corporate Persons) Regulations, 2016 they have been included in the CoC from the date of admission of claim on 21 st June, 2020.				

21st June 2020

Bimal Kanti Choudhury
(Regn. No. IBBI/IPA-001/IP-P01028/2017-2018/11682)
Interim Resolution Professional
B.D.Motors Limited, in CIRP